

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 21.02.2022 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 17/2022	Aegis Steel Cast V PEE Industrial Valve P Ltd	Dhiren R. Dave PCS	
2.	Comp App (AT)(CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd V Girija Muhukrishnan	Raj Carolin	
3.	Comp App (AT)(CH)(Ins) No. 19/2022 & IA No. 37,38 & 39/2022	Palaparty Abhishek Suspended Director of Abhirama Steels Ltd V Binjusaria Ispat Pvt Ltd & Anr	Ramalingam & Associates	
4.	Comp App (AT)(CH) No. 4/2022 & IA No. 27/2022	Alagappan Arunachalam Murugappan & 7 Ors V M V Valli Murugappan & 7 Ors	Cibi Vishnu Jerin Asher Sojan	S. Manuraj Cavetor for R1 & R2
5.	Comp App (AT)(CH)(Ins) No. 20/2022 & IA No. 40 & 41/2022	The Kerala State Electricity Board Ltd & Anr V Merchem Limited	K.R. Harin S. Satish	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
6.	Comp App (AT)(CH)(Ins) No. 199/2021	Flinta Real Estate LLP V NHDPL South Pvt Ltd <b>WITH</b>	Udayarkar Rangarajan Anisha Aatresh	Surana & Surana
7.	Comp App (AT)(CH)(Ins) No. 201/2021	Flinta Real Estate LLP V NEL Holdings South Ltd	Udayarkar Rangarajan Anisha Aatresh	Surana & Surana
8.	Comp App (AT) (CH) No. 21/2021	Ravi Kizhedath & anr V Heart Malabar Clinical solutions P Limited & 4 others	Bijoy Prabakharan Pulipra	K.S. Ravichandran PCS-R1-R3 Sankar P. Paniker-R4 & R5
9.	Comp App (AT)(CH)(Ins) 18/2022 & IA No. 36/2022	Dr. C. Bharath Chandran V Sabine Hospital & Research Centre Pvt Ltd & 4 ors	Avnish Pandey	Ramalingam & Associates R1 P.V. Vinod-R5 P.K. Raju RP-R2 (Vakalat not filed) R3 Served on 07/02/2022
10.	TA No. 133/2021 (Comp App (AT)(Ins) No.25/2020)	Nirej V. Paul & Anr V The Canning Industries Cochin Ltd & 16 Ors	Jayesh Gaurav Krishna Kumar Ashish Mohan	Mr. Sri Kanth Mohan PCS for R1

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
11.	TA No.57 /2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation V Srinivasan Resolution Professional & Ors	Ashih Rana	Dhurga Prasad -R1 Snigdha Singh -R2 Ravi Kumar -R3
12.	TA NO. 70/2021(Comp App (AT) No. 220/2020)	360 Realtors LLP V GM Infiniti Dwelling (India) P Ltd	Vaibhav Mahajan Srishti Girdhar	SP Singh Chawla

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**For Assistance,**

**1.Dy.Registrar - PH No. : 044-2888 0500**

**CELL : 99402 25692**

**2.Court Officer - PH No. : 044-2888 0450**

**CELL : 94458 92169**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**